

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1496/(MAH)/2017

CORAM:

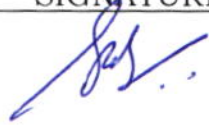
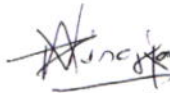
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Anchor Leasing Pvt. Ltd.
V/s.
Satra Properties (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
37	Adv. D.B. Zaveri Adv B.K. Gals	Advocates for Respondents	
37	Ashish Kamat Adv Arrey Mirajkar Gopal Machiraju i/b A2B Partners	Advocates for Petitioner	

COMMON ORDER

C.P. No. 1496/I&BC/NCLT/MB/MAH/2017

C.P. No. 1497/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. They state that the Settlement is in progress ^{expedited} and to be arrived at an early date, therefore seeking date. Adjourned to **07.12.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
28.11.2017.

Aah

Sd/-

M.K. Shrawat
Member (Judicial)